GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:895 ANSWERED ON:04.08.2011 REPRESENTATION OF MINORITIES Thakor Shri Jagdish

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Government has compiled the data regarding representation of minorities in the Government Departments and Public Sector Undertakings (PSUs) since the implementation of Prime Minister's New 15-point programme; and

(b) if so, the details regarding the number of minorities employed in the Government Departments/PSUs during each of the last three years and the current year, community-wise and Department/PSU wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) Yes, Madam.

(b) The guidelines issued by Department of Personnel & Training (DOPT) on 8th January, 2007 include instructions for monitoring the progress in recruitment of minorities in all Ministries/ Departments, public sector enterprises, public sector banks and financial institutions. The data is not collected minority community-wise by the DOPT, but for the five minority communities as a whole who have been notified under section 2 (c) of the National Commission for Minorities Act, 1992. The number of persons belonging to the minority communities recruited from 2006-07 to 2009-10 in major categories of Ministries/ Public Sector Undertakings is given in the enclosed statement. The Department/PSU wise details is available on the website of the Ministry www.minorityaffairs.gov.in